

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1931

ANSWERED ON:10.12.2015

Displaced Persons

Hansdak Shri Vijay Kumar;Verma Shri Anshul

**Will the Minister of COAL be pleased to state:**

- (a) the number of displaced persons provided compensation, jobs and rehabilitated for the land acquired by Coal India Limited (CIL) and its subsidiary companies during each of the last three years and the current year, company-wise;
- (b) the funds allocated spent during the above period for displaced persons, company-wise;
- (c) whether the Government has received complaints regarding the non-payment of compensation, rehabilitation and not providing jobs to displaced persons;
- (d) if so, the details and reason therefor, company-wise and mine-wise; and
- (e) the number of such cases pending with CIL till date and the time by which these cases are likely to be disposed off?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a to c):The information is being collected and will be laid on the Table of the House.

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